

CBI vs. Neetu Sharma & Ors.  
CC No.126/2019

01.09.2020 at 2.00 p.m.

Present: Sh.Lalit Mohan, Ld. PP for CBI.

Sh.Anindya Malhotra, counsel for A-1 to A3 with A-2.

Accused no.4 in person.

Sh.Ankit Kumar proxy counsel for Sh.Pratap Shankar, counsel for A5.

IO Rahul Nehra.

Ld. PO is busy in online training programme of MCPC.

Matter has been taken up through video conference.

This matter is listed for recording of statement of accused persons u/s 313 Cr.P.C. As per the Modalities dated 30.08.2020 issued by Ld. District & Sessions Judge-cum-Special Judge (PC Act) CBI, RADC, put up this matter on 15.09.2020 at 2.00 p.m. for recording S/A in physical hearing of the court.

Reader in the court of  
Sh. Shailender Malik  
Special Judge (PC Act), CBI  
Rouse Avenue Courts, New Delhi  
01.09.2020